

**IN THE HIGH COURT OF MANIPUR
AT IMPHAL**

O R D E R

Imphal, the 6th March, 2021

No.HCM/ T-13/93-Estt.(I)pt. **15460** In continuation of the refresher training on the use of NSTEP application of Mobile phone held on 13th February, 2021 at High Court of Manipur, the following 4(four) DSA Master trainers are to visit the respective Court Complexes for imparting on hands training to the District Administrators, Process Administrators & Process Server/Bailiff.

1. Laishram Premananda Singh, LDA, District & Sessions Court, Imphal East.
2. Laishram Gogin Singh, LDA, District & Sessions Court, Imphal West.
3. Kh. Jiban Meitei, LDA, Family Court, Manipur.
4. Sh. Deepachandra, LDA, Bishnupur.

The Schedule for visiting 5(five) Court Complex are given below:

Sl.No.	District	Date
1.	Bishnupur	08.03.2021
2.	Churachandpur	09.03.2021
3.	Senapati	10.03.2021
4.	Ukhrul	11.03.2021
5.	Moreh	12.03.2021

The Hon'ble District Judges with whom the DSAs Master Trainers are attached to are kindly requested to grant station leaving permission on the above mentioned dates.

The High Court's driver namely Khogendro and the vehicle SX4 Registration No. MN-06L-6649 are detailed for the above assigned task.

The expenses incurred on visiting the Court Complexes may be reimbursed from the High Court.

A. Guneshwar Sharma
(A. Guneshwar Sharma)
Registrar General
High Court of Manipur

Copy to:

1. All District Judges. *-for information*
2. CPC, eCourts, High Court of Manipur.
3. System Analyst, High Court of Manipur.
-for uploading in the High Court of Manipur website.